

Single Bench

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (IB).No. 344/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M.

Name of the Company		Duncan Industries Ltd And Kanwar Prem Charak		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

INDRAJERT DASCLUPTA ADVOCATE

1. MR. RISHAN BANFRJEE, ADV.

2. MS. POOJA CHAKRABARTI, ADV.
3. MR. SOMDUTTA BHATT ACHARYYA, ADV.-ON-RECORD

For the Somewills

Respondent

N.-ON
Respondent

7/8/2017

07.08.2017- C.P. (IB) No. 344 / KB / 2017 - Duncan Industries Ltd And Kanwar Prem Charak.

## <u>ORDER</u>

Ld. Lawyers on behalf of the Operational Creditor as well as Corporate

Debtors are present (Owners Tea Garden).

Heard, the both sides at length. Petitioner has prayed for some time to come with citation of the High Court.

Fixed on 09.08.2017.

(MANORAMA KUMARI) MEMBER (J)